

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.08.2024

COURT OF REGISTRAR
(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 6051 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Mohan Motor Business Pvt. Ltd. Vs. Vaibhav Khandelwal | Manan Bansal |
| 2. | I.A. No. 6052 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Vinayak Trading Corporation Vs. B S Ispat Ltd. | Samiksha Godiyal |
| 3. | I.A. No. 6057 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Bihariji Consultancy Pvt. Ltd. Vs. Vaibhav Khandelwal | Manan Bansal |
| 4. | I.A. No. 6059 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Holkar Dilip Nanasheb & Ors. Vs. CA Ramchandra Dallaram Choudhary, Resolution Professional For Adico Forge Pvt. Ltd., & Ors. | Hamza Lakdawala |
| 5. | I.A. No. 6061 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Swaraj Vanijya Pvt. Ltd. Vs. Vaibhav Khandelwal | Manan Bansal |
| 6. | I.A. No. 6064 of 2024 in Comp. App. (AT) No. ___ of 2024 | The Insurance Regulatory and Development Authority of India Vs. Shriram General Insurance Company Ltd. | Mayank Sapra |
| 7. | I.A. No. 6067 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Punjab National Bank Vs. Deepankur Sharma & Ors. | Ekta Choudhary |
| 8. | I.A. No. 6096 of 2024 in Comp. App. (AT) No. ___ of 2024 | Satyabrat Bhadani & Ors. Vs. Ramchand Ram Naga Ram Rice & Oil Mills Pvt. Ltd. & Ors. | Pulkit Deora |
| 9. | I.A. No. 6097 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Anil Baldava & Ors. Vs. Rishabh Chand Lodha | Amol Vyas |
| 10. | I.A. No. 6099 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Ashok Deoram Chaudhari Through His Next Friend, Mr. Samir Chaudhari Vs. Small Industries Development Bank Of India & Anr. | Priyanka Sethia |

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|------------|--|---|--------------|
| 11. | I.A. No. 6104 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | IDBI Bank Ltd. Vs. Navsan Glass Industries Ltd. | Akshat Singh |
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Assistant Registrar